



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 2767 -LD(A) of 2018.
D A T E D : 24 - 04 - 2018.

Government Order No.2032-LD(A) of 2018 dated 06-04-2018 issued vide endorsement No. LD(A) 2016/35 dated 06-04-2018 is hereby kept in abeyance with immediate effect.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

NO: LD(A) 2016/35.

Dated: 24 - 04- 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director Estates, J&K, Jammu.
3. Director Information, J&K Jammu.
4. Director Litigation, Srinagar.
5. All officers of the Department of Law, Justice and Parliamentary Affairs.
6. Concerned Law Officers for information.
7. Secretary, Service Selection Board, J&K Jammu.
8. Administrative Officer, Advocate General's Office, J&K Srinagar.
9. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Website of the Department of Law, Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.

(Ashish Gupta)
Deputy Legal Remembrancer,